## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,

BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.93/BB/ 2017	-	For hearing	Rule 6(2) of IB	Riddhi Siddhi Gluco Biols Ltd Vs West Coast Paper Mills Ltd

NO. & PHONE NUMBER REPRESENTATION TO WHOM  1. B. Rajarbree 9632462798  2. V. J. Achalarand Rospondent  2. V. J. Achalarand Rospondent	SL. NAME (IN CAPITAL)		SIGNATURE	
~ ^ ^	NO. & PHONE NUMBER	REPRESENTATION TO WHOM		
- · · · · · · · · · · · · · · · · · · ·	1. B. Rajarbree	D 11-10000	R. Rajul	
2. V. J. Achalarand Respondent III.	9632462798	runnive		
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## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner requested time. For hearing list it on 10/01/2018.

Member (T)

Member (J)